

PROFILE / BIODATA OF SHRI.JYOTI KUMAR TRIPATHI,

MEMBER JUDICIAL

Born in a small village Ram Nagar Bhojpur, District Pratapgarh in state of Uttar Pradesh on 08.06.1962. After Primary Education and Intermediate Education graduated from OADH University now Dr. Ram Manohar Lohia University, Ayodhya in year 1981. After graduation, I obtain my law degree in year 1983 from University of Allahabad, Now Prayagraj. I was enrolled as an Advocate in the Bar Council of Uttar Pradesh in year 1985 and practiced at High Court of judicature at Allahabad. In year 1990, I was appointed as Assistant Public Prosecutor in state of Bihar and also was selected as Judicial Magistrate in Bihar Judicial Service, 1983 batch. In 1988 batch, I was selected as Munsif Magistrate in Uttar Pradesh Judicial Service and joined as Munsif Magistrate in year 1992. I had been Chief Judicial Magistrate in Ayodhya. After serving several post, I got promotion in Higher Judicial Service in year 2006 and retired as District and Sessions Judge on 30.06.2022. After retirement, I was appointed as presiding Officer, Central Government Industrial Tribunal-cum-Labour Court, Chandigarh. Presently working as Judicial Member in National Company Law Tribunal, Chennai Bench.